

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b) The tripartite safeguards agreement between International Atomic Energy Agency (IAEA), the Government of India and the Government of the United States of America relating to safeguards provisions on Tarapur Atomic Power Station (TAPS) expired on October 24, 1993.

It is proposed to continue operation of TAPS with a fuel core consisting of indigenously fabricated MOX (Mixed Uranium-Plutonium Oxide) fuel and Low Enriched Uranium (LEU) fuel. For this, TAPS spent fuel has to be reprocessed to obtain the plutonium required for the MOX fuel. As a confidence building measure, the Government of India made a voluntary offer to IAEA in August this year to apply safeguards on the nuclear material used in TAPS on a bilateral basis between India and the IAEA; this offer is to take effect after the expiry of the trilateral safeguards agreement on 24.10.1993. An adhoc arrangement valid till 1st March, 1994 providing for safeguards has been entered into between the Government of India and the IAEA.

On 21st February, 1994, the IAEA Board of Governors approved the bilateral safeguards agreement on TAPS.

The details of the agreement are:

- The agreement is between India and the IAEA based on India's voluntary offer.
- The agreement to come into effect on 1st March, 1994.
- The safeguards will be applied on the nuclear

material. As for facilities including TAPS they will be under safeguards only during the period of residence of the safeguarded material in the facilities.

Missiles Programme

269. **SHRI DHARMANNA MONDAYYA SADUL:**

SHRI BRIJ BHUSHAN SHARAN SINGH:

SHRI KESHRI LAL:

SHRI GOVINDRAO NIKAM:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have recently conducted tests in respect of certain missiles;

(b) if so, the details and the outcome thereof; and

(c) the time by which it is likely to be included into Army?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Six flight-tests of the following missiles were conducted recently from Interim Test Range, Balasore, which successfully achieved the mission objectives:-

- (i) One flight test of surface-to-surface missile 'PRITHVI' was conducted on 30th November, 1993.

(ii) Four flight tests of third generation anti-tank missile 'NAG' were conducted on 27th, 28th & 29th January, 1994.

(iii) One flight-test of medium range surface-to-air missile 'AKASH' was conducted on 3 February, 1994.

(c) 'PRITHVI' missile system is in the process of induction in the Armed Forces. Development work on 'AKASH' & 'NAG' will be completed in 1995-96 and subsequently the missiles will enter into user's trial, production & induction phase.

[English]

National Informatics Centre Units

270. SHRI K. RAMAMURTHEE TINDIVANAM: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have any plan to extend the infrastructure of the National Informatic Centre.

(b) if so, whether NIC units will be extended upto Tehsil level;

(c) whether the Government have any time frame to complete this project; and

(d) the broad headlines of matters proposed to be handled through these units?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b) Yes, Sir.

(c) The Project is expected to be completed by the end of the Eighth Five Year Plan.

(d) It is proposed to extend computer, computer communication support to Tehsils/Blocks to strengthen micro level planning, development of Tehsil/Block level data based, land records management, Panchayat raj, Nagarpalika and revenue administration.

Construction of houses under IAY

271. DR. K.D. JESWANI:

SHRI GIRDHARI LAL
BHARGAVA:

SHRI N.J. RATHVA:

Will the PRIME MINISTER be pleased to state:

(a) the number of houses constructed for Scheduled Castes and Scheduled Tribes and the weaker section under the Indira Awas Yojana as on December, 1993, State-wise;

(b) whether the target fixed has been achieved by the Government during the above period;

(c) if not, the reasons therefor;

(d) the steps taken by the Government to achieve the target during 1993-94; and

(e) the funds allocated under IAY during the above period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESH THAKUR): (a) Statewise number of